

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Criminal Appeal No(s). 1695-1696/2014

SAKTU Appellant(s)

VERSUS

STATE OF UP & ANR. ETC. Respondent(s)

Date : 02/12/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s)

Mr. Mukesh K. Giri, Adv.
Vidya V. Pawar, Adv.

For Respondent(s)

Mr. D.K. Thakur, Adv.
Mr. D. Jha, Adv.
Mr. Nitin Kumar Thakur, Adv.

Mr. P. N. Puri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the joint prayer made by the learned counsel appearing for
the parties, list the Criminal Appeals on Tuesday, the 8 th
December, 2015.

(VISHAL ANAND)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER

Signature Not Verified

Digitally signed by
Vishal Anand
Date: 2015.12.02
16:52:58 EASST
Reason: